

**NATIONAL COMPANY LAW TRIBUNA  
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 07/2018  
IN  
CP No. 265/Chd/Pb/2017  
a/w  
Caveat No. 07/2017**

**In the matter of:**

Mr. Kamaljit Singh Toor ...Petitioner  
Versus  
Teg Bahadur Hire Purchase Pvt. Ltd. & Ors. ....Respondents

Present: Mr. Deepankur Sharma, Advocate for the petitioner.

CA No. 07/2018

No ground is made out for early hearing of the case which has already been fixed for 16.02.2018. The instant application is, therefore, rejected. The petitioner may, however, move appropriate application, if need be.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

January 09, 2018  
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